अपराध शीर्ष	1-1-80 से 31-5-80 तक	1-1-79 से 31-5-79 तक
बलात्कार	10	33
हत्या	82	67
हत्या का प्रयास	121	134
अपहरण	260	265
छुरे बाजी	156	150
डकैती	19	44
लूटमार	141	262
दंगे	76	131
जंजीर छीनना	68	126
सेंधमारी	1116	1240
विविध चोरियां	9592	10333
विविध भारतीय दंड प्रक्रिया संहिता	4548	5066
कुल भा० द० सं०	16189	17851

1 जनवरी, 1980 से 31 मई, 1980 के दौरान हुए सभी अपराध घटनाओं में 93 व्यक्तियों की जाने गई ।

(ग) दिल्ली पुलिस द्वारा निम्नलिखित उपाय किए गए हैं :—

(1) वाकी-टाकी सैटों सहित सशस्त्र और वायरलैस युक्त मोटर साईकिल की गश्त सहित गहन पैदल और चलती फिरती गश्त शुरू की गई है । रात्रि गश्त के लिए जिलों को डी०ए०पी०/सी०आर०पी०एफ० की 10 अतिरिक्त कम्पनियां उपलब्ध करायी गयी हैं । गश्त की निगरानी स्वयं वरिष्ठ अधिकारियों द्वारा की जाती है ।

(2) निवारक उपायों के रूप में आरक्षित स्थानों पर सशस्त्र टुकड़ियों की तैनाती ।

(3) रात्रि और प्रातः तड़के की गश्त के लिए लगभग 2000 होम-गार्डों को पुलिस के साथ लगाया गया है । पार्कों और आरक्षित रिहायशी कालोनियों पर विशेष ध्यान दिया जा रहा है ।

(4) दंड प्रक्रिया संहिता की सामान्य निवारक धाराओं के अन्तर्गत बदमाशों और अपराधियों के विरुद्ध व्यापक कार्रवाई ।

(5) अपराध करने के लिए प्रयोग में लाये जाने वाले वाहनों का पता लगाने के लिए अकस्मात जांच करना ।

(6) टिकरी पहरा और स्थानीय लोगों और निजी चौकीदारों द्वारा पुलिस और टुकड़ियों के समन्वय से गश्त ।

(7) कुछ आरक्षित बस्तियों में नियमित आधार पर पुलिस चौकियों की स्थापना की स्वीकृति होने तक अस्थायी पुलिस चौकियों की स्थापना ।

(8) डकैतों, मोटर वाहन उठाईगिरों, लूटमार करने वालों/जंजीर खींचने वालों, जेब कतरों, महिलाओं के साथ छेड़खानी करने वालों और अन्य बदमाशों का पता लगाने के लिए जिलों के विशेष दस्ते द्वारा आसूचना एकत्र करके सतत अभियान चलाना ।

(9) बस्तियों के निवासियों के साथ पुलिस उप-आयुक्तों/सहायक आयुक्तों की उठाए गए कदमों को उन्हें बताने और उनके सुझाव लेने के लिए बैठकें ।

(10) महिलाओं के साथ छेड़खानी के अपराधों को रोकने के लिए महिला कालेजों के प्रतिनिधियों के साथ बैठकें करना ।

इन उपायों के परिणामस्वरुप अपराधों की दरों में पर्याप्त कमी आई ।

Stimulating the Industrial Production

369. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering a proposal to stimulate industrial production, particularly in the fields of cement and paper in view of the present stagnation in the industrial sector; and

(b) if so, the details thereof?

THE MNISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Some of the steps taken by Government to remove stagnation and to ensure increased industrial production are: setting up a Cabinet Com-

mittee on Industrial Infrastructure, movement of adequate coal to thermal power plants, increased movement of railway wagons, import of certain critical inputs|raw materials such as non-ferrous metals, edible oils, basic chemicals etc. and improved labour relations.

(b) As regards *cement*, in addition to the installed capacity of 24.29 million tonnes as on 1-4-1980, a further capacity of 27.50 million tonnes has been sanctioned through letters of intent and industrial licences. In addition, 63 schemes of mini cement plants are also registered with DGID, covering a total capacity of 2.35 million tonnes. The following table shows the capactiy installed| likely to be installed during the coming few years:

Year	Capacity (million tonnes) installed/ likely to be installed	Added
		(estimated)
1980-81	27.85	3.56
1981-82	30.98	3.13
1982-83	36.29	5.31
1883-84	40.84	4.55
1984-85	46.78	5.94

Some of the steps taken to stimulate production of cement include special retention price of Rs. 296 per tonne to enable entrepreneurs to set up new undertakings, including mini cement plants and also for effecting expansion of their existing capacity. Coal India Ltd. have been advised to supply coal to cement industry and various State Governments have been requested to exempt the cement industry from power cuts. Railways have also been asked to supply the full quota of wagons to cement industry.

As regards *paper and paper board*, during the last three years, 47 letters of intent and 18 industrial licences for a capacity of 6.00 lakh tonnes and 3.45 lakh tonnes respectively have been issued for the manufacture of paper and paper board. Capacity on ground is expected to increase from 12.65 lakh tonnes in 1978-79 to 17.20 lakh tonnes in 1982-83. The following steps have also been taken for stimulating production of paper and paper board:

(i) Delicensing of paper mills based on secondary raw material which do not involve import of machinery;

(ii) Facility for import of second-hand paper plant has been allowed upto a capacity of 30 tonnes per day;

(iii) Import of pulp has been liberalised;

(iv) Excise rebate has been allowed to paper mills for the use of unconventional raw materials;

(v) Import duty on waste paper required for the manufacture of pulp for use in paper-making has been waived;

(vi) Special incentives have been offered for the utilization of bagasse for paper making.

Murder of Gautam Jaisinghani in Delhi

370. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have not been able to catch the culprit of the murder of Gautam Jaisinghani, a Delhi student; and

(b) if so, the steps Government propose to take to arrest the murderer?